

>

Title: Introduction of the High Court of Uttarakhand (Establishment of a Permanent Bench at Narendranagar) Bill, 2010.

श्री सतपाल महाराज (गढ़वाल): महोदय, उत्तराखंड उच्च न्यायालय की नरेन्द्रनगर में एक स्थायी न्यायपीठ की स्थापना का उपबंध करने वाले विधेयक को पुरःस्थापित करने की अनुमति दी जाए।

MR. CHAIRMAN : The question is :

"That leave be granted to introduce a Bill to provide for the establishment of a permanent Bench of the High Court of Uttarakhand at Narendranagar."

The motion was adopted.

श्री सतपाल महाराज : महोदय, मैं विधेयक पुरःस्थापित करता हूँ।

MR. CHAIRMAN : Item No. 36 – Shri L. Rajagopal – not present.

Item No. 37 – Shri J.P. Agarwal –

-

-